

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.1603 of 2003

New Delhi, this the 2nd day of July, 2003

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

1. Smt. Harkon Devi,  
Widow of Late Shri Govind Das,  
Ex. Carpenter (Civilian),  
38 Coy., Army Supply Corps., Type 'A',  
Jhansi - 284001.

Present address:

C/o Shri Chhida Singh,  
Mohalla - Sukhdev Nagar, Sonkh Road,  
Post Office: Krishna Nagar, Mathura -281004.

2. Vinod Kumar,  
S/o Shri Govind Das,  
C/o Shri Chhida Singh,  
Mohalla - Sukhdev Nagar, Sonkh Road,  
Post Office: Krishna Nagar, Mathura -281004.

.....Applicants

(By Advocate : Shri D.N. Sharma)

Versus

1. Union of India,  
Through : The Quarter Master General (ST-12),  
Adjutant General's Branch, Army Headquarters,  
D.H.Q. Post Office, New Delhi.  
2. The Director General of Supply & Transport  
(ST-12), Quarter Master General's Branch, Army  
Headquarters, D.H.Q. Post Office, New Delhi.  
3. The Major General Incharge (ST-12),  
Headquarters Central Command, Lucknow - Cantt.  
4. The Officer Commanding,  
38 Coy., Army Supply Corps., Type 'A',  
Jhansi - 284001. ....Respondents

ORDER (ORAL)

Shri D.N. Sharma, learned counsel seeks and  
is allowed to withdraw the OA with liberty to approach  
afresh so as to enable applicants to furnish necessary  
information on availability of vacancies within the  
prescribed 5% quota for employment on compassionate  
ground.

2. The present OA is dismissed as withdrawn.

V.K. Majotra

(V.K. MAJOTRA)  
MEMBER (A)

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